

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038.

Dated: 15 DEC 1994

APPLICATION NO: 1233 of 1994.

APPLICANTS:- Sri.J.Viswanathan,  
V/S.

RESPONDENTS:- Dy.Secretary,Deptt.of Revenue,  
M/p.Finance,N Delhi and others.,

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1. Sri.H.S.Ananthapadmanabha, Advocate, No.108,  
N.H.C.S.Layout, Third Stage, Fourth Block,  
Basaveswaranagar, Bangalore-560 079.
2. The Collector, Central Excise,  
Post Bag No.5400, Queen's Road,  
Bangalore-560 001.
3. Sri.M.S.Padmarajaiah,  
Sr.C.G.S.C.  
High Court Bldg,  
Bangalore-560 001.

Subject:- Forwarding of copies of the Order passed by the  
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above  
mentioned application(s) on 24-11-1994.

*Copies Issued  
on 15.12.94*

*olc*

*[Signature]*

*for* DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NUMBER 1233 OF 1994

THURSDAY, THIS THE 24TH DAY OF NOVEMBER, 1994

Mr. Justice P.K. Shyamsundar,

Vice-Chairman.

Mr. T.V. Ramanan,

Member (A)

J. Viswanathan,  
S/o M. Jagannathan,  
Aged 45 years,  
Inspector of Central Excise,  
Yelahanka Range-II,  
Bangalore-560 001.

.. Applicant.

(By Advocate Snri H.S. Ananthapadmanabha)

v.

1. Deputy Secretary,  
Government of India,  
Ministry of Finance,  
Department of Revenue,  
Ad-IIA, North Block,  
New Delhi-110 001.
2. Collector,  
Central Excise,  
Queen's Road, P.B.No.5400,  
Bangalore-560001.
3. Additional/Deputy Collector (P & V)  
Customs & Central Excise,  
Queen's Road, P.B.No.5400,  
Bangalore-560 001.
4. Government of India,  
Ministry of Personnel (PG&P),  
Department of Personnel & Training,  
New Delhi-110 001.  
represented by the Director (ED)

.. Respondents.

(By Standing Counsel Shri M.S. Padmarajaiah)

ORDER

Mr. Justice P.K. Shyamsundar, Vice-Chairman:-

We have heard the learned Senior Central Government Standing Counsel for the respondents. The applicant demands for restoration of his seniority according to the judgment of the Supreme



Court in the DIRECT RECRUIT CLASS II ENGINEERING OFFICERS ASSOCIATION v. STATE OF MAHARASHTRA [1990 (13) ATC 348]. We are told by the learned Standing Counsel that the said claim is presently under consideration and in fact so much can be gathered from para 9 of the objection statement filed on behalf of the respondents. If Government have already undertaken a review of the applicant's case on the basis of his representation, we think it appropriate to direct respondent-2 to dispose of the said representation (Annexure-A8) in accordance with law within a period of three months from the date of receipt of a copy of this order.

Sd-

Sd-

MEMBER(A)

VICE-CHAIRMAN.

np/

TRUE COPY

Section Officer

Central Administrative Tribunal  
Bangalore Bench  
Bangalore

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038.

Dated: 12 JAN 1995

Miscellaneous APPLICATION NO: 3/95 in O.A.NO.1233 of 1994.

APPLICANTS:- Sri.J.Viswanathan and.

V/S.

RESPONDENTS:- The Dy/Secretary, D/o. Revenue, New Delhi & three Others.,

To

1. Sri.H.S.Ananthapadmanagha, Advocate, No.108, NHCS Layout, Third Stage, Fourth Block, Basaveswaranagar, Bangalore-79.
2. The Dy.Secretary, Govt.of India, Ministry of Finance, Deptt.of Revenue, Ad-IIA, North Block, New Delhi-1.
3. The Collector, Central Excise, Queens Road, PB.No.5400, Bangalore-560 001.
4. Addl/Dy.Collector(P&V), Customs & Central Excise, Queens Road, PB.No.5400, Bangalore-1.
5. Govt.of India, Deptt.of Personnel & Training, M/o.Personnel, PG & Pension, New Delhi rep.by Director(ED),
6. Sri.M.S.Padmarajaiah, Sr.C.G.S.C.High Court Bldg, Bangalore-560001.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above  
mentioned application(s) on 04-01-1995.

Issued on

12/01/95

% for   
DEPUTY REGISTRAR  
JUDICIAL BRANCHES

① 1233194.

Sh. J. Viswamatham, V. D/O. Revenue  
- 44 - New Delhi - 43003

$$\frac{-24}{2}$$

NA

## Office Notes

## Orders of Tribunal

PKS VC/TVR MA

4th January, 1994

Orders on M.A. No.3/95:

Heard both sides.

In the circumstances mentioned in the M.A. we accede to the request of the applicants for extension of time and grant further time to make the representation. We extend time upto and till the end of February, - 1995.

Let a copy of this order be sent to the respondents for information.

Sd/-

M[A]

Sd/-

V.C.



**TRUE COPY**

**Section Officer**  
**Central Administrative Tribunal**  
**Bangalore Bench**  
**Bangalore**